

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5309/2020**



This the 24th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

MTR. Zonna Begum  
Aged about 42 years  
W/o Mr. Ghulam Mohi-ud-din,  
R/o Bhat Mohalla, Doursa, Lolab  
District : Kupwara.

.....(Applicant)

(Advocate:- Mr. Majid Manzoor Ahmad-Not Present

**Versus**

The State of Jammu and Kashmir, through Commissioner/Secretary to Govt.  
Department of Social Welfare, Civil Sectt. Srinagar and five others.

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This T.A. (TA No. 62/5309/2020) is referable to a SWP No. 1608 of 2012 and  
pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters.  
The Registry is directed to return the SWP to the Hon'ble High Court of Jammu &  
Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*